

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJIV DUTT– MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.03.2024 AT 12:00 Noon

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/3/95/AMR/2023		95 of IBC	Toyota Financial Services India Limited Vs. Mr. Maganti Subrahmanyam (in the matter of M/s Krishnapriya Automobiles Private Limited)

ORDER

Mr. Srinivasan, Proxy Counsel for the Petitioner present. None appears for the PG/Respondent. Proxy Counsel for the FC submitted that the Stay Order granted by the Hon'ble High Court of A.P is still in force. Hence, for hearing, list the matter before the regular bench on 07.05.2024

**Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)**

**Sd/-
RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**